

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/3792/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 14th October, 2020

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 2588 dated 12.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, on 13.10.2020, has been granted. The Civil Judge cum Assistant Sessions Judge, Udalguri will be in charge of your Court and office in your absence .

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/3793 /A, dated 14.10.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

14/10/2020
JT. REGISTRAR (VIGILANCE)

Pdas